Annexure-7

Name of the corporate debtor: INFRO ALLIANCE TRADING PRIVATE LIMITED; Date of commencement of CIRP:DECEMBER 22, 2021; List of creditors as on: JANUARY 10, 2022

List of operational creditors (Government dues)

)unt in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	VAT	YES	7-Jan-22	53411036	ON HOLD	Operational Claim	NO	-	-	-	53411036	-	VAT Department has filed the claim in Form-C under the Liquidation Process, so the IRP instructed them to file the claim in prescribed format as per CIRP Process under IBC 2016.
2	Income Tax	YES	31-Dec-21	9791574	ON HOLD	Operational Claim	NO	-	-	-	9791574	-	The Income Tax Department has filed their claim on letter head, so the IRP instructed them to file the claim in prescribed format as per CIRP Process under IBC 2016.

MANOJ KUMAR JAIN
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IP-P00575/
2017-18/10950
INSOLVENCY RESOLUTION PROFESSIONAL